

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 04.12.2019 (WEDNESDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|---|------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 632 of 2019 | Bank of Baroda Vs. Deepa Venkat Ramani, R.P & Anr. | Praveena Gautam | |
| 2. | Comp. App. (AT) No. 352 of 2018 | Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr. | Ripu Daman Bhardwaj | Gautam Shivshankar- R1&R2 |
| 3. | Comp. App. (AT) No. 88 of 2019 | Registrar of Companies Vs. Apoorva Leasing Finance & Investment Company Ltd.& Anr. | Kamal Kant Jha | Anjali Sharma (R1) Parvez Naikwadi- R2 |
| 4. | Comp. App. (AT) No. 145 of 2019 | Registrar of Companies. Vs. Ayoli Abdulla | Kamal kant Jha | Anirudh |

For Admission (After Notice)

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|----|------------------------------------|---|--------------------|-----------------|
| 5. | Comp. App (AT) No. 191 of 2019 | D. Aravindakshan. Vs. Agastya Bio Pharm India Ltd. & Ors. | D.Aravindakshan | K.S. mahadevan |
| 6. | Comp. App. (AT) No. 257 of 2019 | Ajit Singh Bhandari & Ors. Vs. Bhandari Builders Pvt Ltd & Ors. With | K. Datta | Rahul Gupta |
| 7. | Comp. App. (AT) No.265 of 2019 | Amrik Singh Bhandari & Anr. Vs. Ajit Singh Bhandari & Ors. With | Neeraj Kumar Gupta | |
| 8. | Comp. App. (AT) No. 318 of 2019 | Bhandari Construction & Developers Pvt Ltd & Anr. Vs. Ajit Singh Bhandari & Ors. | Surabhi Maheshwari | Neeraj Gupta-R7 |
| 9. | Comp. App. (AT) No. 283 of 2019 | Dr. Kedarnath Panda. Vs. Institute of Gastro and Kidney Care Pvt. Ltd. & Ors. | Rajnish Sinha | |

For Hearing (Part Heard)

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| 10. | Comp. App. (AT) No. 193 of 2018 | B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors. | YogeshRaavi | Divyanshu Rai- R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9 |
| 11. | Comp. App (AT) No. 260 of 2019 | VRG Healthcare Pvt Ltd & Ors. Vs. Ganesh Ramchandra Chakkarwar | Rishabh Sancheti | Praveen Mittal |

For Hearing

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| 12. | Comp. App (AT) (Ins) No. 712 of 2019 | Bhagwan Singh Rawat. Vs. State Bank of India & Anr. | Mangesh Krishna | Ankur Mittal-R1 Abhishek Anand- RP |
| 13. | Comp. App. (AT) No. 402 of 2018 | MTS Logistics Pvt. Ltd. Vs. Brijesh Uppal With | Nitin Mittal | Suresh Prasad |
| 14. | Comp. App. (AT)No. 407 of 2018 | Parvesh Kumar Jain Vs. Brijesh Uppal | Nitin Mittal | Suresh Prasad |

02: 00 PM

For Hearing (Part Heard)

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|------------|------------------------------------|--|--------------|--------------|
| 15. | Comp. App. (AT) No. 95 of 2019 | Ravinder Kumar Magoo Vs. AMA India Enterprises Pvt. Ltd. &Anr. With | Rakesh Kumar | NPS Chawla |
| 16. | Comp. App. (AT) No. 103 of 2019 | AMA India Enterprises Pvt Ltd. Vs. Ravinder Kumar Magoo & Ors. | NPS Chawla | Rakesh Kumar |

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By Order

**-sd/-
Registrar**